

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1306/2021

A. T. MYDEEN & ANR.

Appellant(s)

VERSUS

THE ASSISTANT COMMISSIONER CUSTOMS DEPARTMENT

Respondent(s)

WITH

Cr1.A. No. 1307-1308/2021 (II-C)

Cr1.A. No. 1309-1310/2021 (II-C)

Date : 29-10-2021 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. K. K. Mani, AOR

Mr. S. Nagamuthu, Sr. Adv.
Mr. M.P. Parthiban, Adv.
Mr. A.S. Vairawan, Adv.
Mr. R. Sudhakaran, Adv.
Mrs. Shalini Mishra, Adv.
Mr. T. Hari Hara Sudhan, Adv.
Mr. Vikash G.R., Adv.

Ms. Archana, Adv.

For Respondent(s)

Mr. B. Krishna Prasad, AOR
Mr. Mukesh Kumar Maroria, AORUPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hon'ble Mr. Justice Vikram Nath pronounced the judgment of the Bench comprising Hon'ble Dr. D.Y. Chandrachud, His Lordship and Hon'ble Ms. Justice B.V. Nagarathna.

The appeals are allowed in terms of the signed reportable judgment.

All the pending applications stand disposed of.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER

(Signed reportable judgment is placed on file)